GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA STARRED QUESTION NO. 144 TO BE ANSWERED ON 30.07.2015

PROMOTION OF SOLAR ENERGY

*144. SHRI BHAGWANT MANN: SHRI ABHISHEK SINGH:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the potential and actual installed capacity of solar power plants, State/UT-wise;
- (b) whether the Government proposes to make the usage of solar energy compulsory for Government buildings, commercial establishments, hospitals, hotels, nursing homes etc., if so, the details thereof along with the number of Government buildings etc. utilising solar energy;
- (c) the funds allocated, released and utilized for promotion of solar energy during the last three years and the current year, State-wise;
- (d) whether any target has been set by the Government for promoting solar energy and if so, the details and present status thereof; and
- (e) the measures taken by the Government to promote use of solar energy in the country?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a),(b),(c),(d)&(e): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a),(b),(c), (d) & (e) of the LokSabha Starred Question No. 144 for answer on 30.07.2015 regarding Promotion of Solar Energy.

- (a): The details of potential and actual installed capacity of solar power plants, State/UT-wise are at Annexure-I.
- **(b):** This Ministry has taken up with Ministry of Urban Development to advise all urban local bodies to make suitable provision in the building by-laws. The Ministry has also requested all Secretaries/State Secretaries to set up solar roof top systems on Government buildings/PSUs under their control.

A total of 11,296 solar power systems have been installed on Central and State Government buildings including Primary Health Centres in the country till 31st December 2014.

- (c): The details of funds sanctioned/ released and spent for setting up solar power plants during the last three years, scheme-wise and State-wise are at Annexure-II.
- (d): The Government has revised the National Solar Mission target of Grid Connected Solar Power projects from 20,000 MW by 2022 to 1,00,000 MW by 2022. It is planned to achieve the revised target of 100 GW by setting up Distributed Rooftop Solar Projects and Medium & Large Scale Solar Projects, the break-up of which is as under:-

Category I	Proposed Capacity	Category	Proposed Capacity
	(MW)	II	(MW)
Rooftop Solar	40,000	Scheme for Decentralized	10000
		Generation of Solar Energy	
		Projects by Unemployed	
		Youths and Farmers	
		PSUs	10,000
		Large Private Sector/IPPs	5,000
		SECI	5,000
		Under State Policies	20,000
		Ongoing programmes	10,000
		including past achievements	
Total	40,000		60,000

The Ministry has chalked out year wise target to achieve 1,00,000 MW by 2022 which is as under:

Year	Rooftop Projects	Ground Mounted Solar Power	Total
	(MW)	Projects	(in MW)
		(MW)	
2015-16	200	1,800	2,000
2016-17	4,800	7,200	12,000
2017-18	5,000	10,000	15,000
2018-19	6,000	10,000	16,000
2019-20	7,000	10,000	17000
2020-21	8,000	9,500	17,500
2021-22	9,000	8,500	17,500
Total	40,000	57,000	97,000 *

*3,743 MW commissioned upto 31.03.2015.

4096.64 MW of grid connected solar power projects have been commissioned in the country as on 15/07/2015.

- (e): The measures taken by the Government to promote the use of solar energy in the country are as follows:
- i. Subsidy is being provided on off-grid applications in accordance with scheme guidelines.
- ii. Provision for renewable purchase obligation for solar has been made in the National Tariff Policy.
- iii. Schemes with Generation based incentives, Bundling of cheap thermal power with solar power and Viability Gap Fund have been announced and implemented from time to time.
- iv. Concessional Import duty/Excise duty exemption for setting up of solar power plants, accelerated depreciation and tax holiday are available.
- v. Awareness programmes such as exhibitions, training workshops etc. are being conducted.
- vi. R&D projects have been sanctioned for new technologies and improvement in efficiency.
- vii. 25 solar parks are being set up to provide clear land with connectivity.

Annexure I
Annexure-I referred to in reply to Part (a) of the Lok Sabha Starred
Question No. 144 for 30.07.2015.
State-wise Estimated Solar Power Potential & Grid connected Commissioned

Capacity

SI. No.	State	Solar Power Potential (GWp)	Total commissioned capacity till 15-07-15 (MW)
1.	Andhra Pradesh	38.44	268.46
2.	Arunachal Pradesh	8.65	0.025
3.	Assam	13.76	-
4.	Bihar	11.20	-
5.	Chhattisgarh	18.27	10.28
6.	Delhi	2.05	6.712
7.	Goa	0.88	-
8.	Gujarat	35.77	1000.05
9.	Haryana	4.56	12.8
10.	Himachal Pradesh	33.84	-
11.	Jammu & Kashmir	111.05	-
12.	Jharkhand	18.18	16
13.	Karnataka	24.70	88.22
14.	Kerala	6.11	0.025
15.	Madhya Pradesh	61.66	603.58
16.	Maharashtra	64.32	378.7
17.	Manipur	10.63	-
18.	Meghalaya	5.86	-
19.	Mizoram	9.09	-
20.	Nagaland	7.29	-
21.	Odisha	25.78	31.92
22.	Punjab	2.81	195.27
23.	Rajasthan	142.31	1163.7
24.	Sikkim	4.94	-
25.	Tamil Nadu	17.67	157.98
26.	Telangana	20.41	62.75
27.	Tripura	2.08	5
28.	Uttar Pradesh	22.83	71.26
29.	Uttarakhand	16.80	5
30.	West Bengal	6.26	7.21
31.	Union Territories Andaman & Nicobar Lakshdweep Puducherry Chandigarh Others	0.79	5.1 0.75 0.025 5.041 0.79
	Total	748.98	4096.64

Annexure-II referred to in reply to Part (c) of the Lok Sabha Starred Question No. 144 for 30.07.2015.

State-wise break-up of funds released by the Government for setting up Grid Connected solar power plants in last three years

(all figures are in crore Rs.)

Sl. No.	State / UT	Funds released			
		2012-13	2013-14	2014-15	2015-16
1	Andhra Pradesh	15.18	13.60	146.08	3.87
2	Chhattisgarh	4.45	5.66	5.55	5.18
3	Gujarat	0.00	0.00	2.75	0
4	Haryana	7.72	9.25	11.82	9.86
5	Jharkhand	11.25	14.00	29.30	18.12
6	Karnataka	0.00	0.00	12.00	20
7	Kerala	0.00	0.00	3.60	0.25
8	Madhya Pradesh	2.93	4.81	8.29	12.68
9	Maharashtra	7.12	7.78	6.62	7.68
10	Odisha	3.74	6.45	13.09	0
11	Punjab	4.35	8.93	32.35	0
12	Rajasthan	11.73	25.26	56.40	37.36
13	Tamil Nadu	7.52	17.00	15.40	9.88
14	Telangana	0.00	0.00	2.75	0
15	Uttar Pradesh	4.66	4.77	17.15	3.5
16	Uttarakhand	0.22	7.64	18.25	5.72
17	West Bengal	0.00	0.00	6.00	0
18	Delhi	0.00	0.49	0.00	0
19	Meghalaya	-	-	-	0.25
20	Arunachal	-	-	-	0.25
21	Nagaland	-	-	-	0.25
_	TOTAL	80.87	125.64	387.4	136.33

In addition to this Rs.360.82 Crores has been released to SECI during the current year for VGF scheme which is still to be disbursed further.